

इस मामले पर बहुत संजीवनी से गौर कर रही है क्योंकि जितना रुपया खर्च हुआ है वह नेशनल कैपिटल रीजन के कंसेप्ट को बिल्कुल प्रमोट नहीं करता है। दूसरी बात यह है कि पूरा इलाका नेशनल कैपिटल रीजन का एक ऐडमिनिस्ट्रेशन के मातहत नहीं है और उसके कुछ हिस्से दूसरे सबों में पड़ने हैं। तो उसको बजह से काम ठीक नहीं चलना है, दूसरी स्टेट्स अपने इंटरैस्ट को सामने रखते हुए बहुत सारे ऐसे कदम उठा लेती है जो नेशनल कैपिटल रीजन के कंसेप्ट के बिल्कुल खिलाफ है, जैसे कि उत्तर प्रदेश सरकार ने देहली के दरगाजे पर नोयडा का इंडस्ट्रियल ऐस्टेबलिशमेंट लाकर खड़ा कर दिया है जिसने नेशनल कैपिटल रीजन के विचार को धक्का पहुंचाया है। इसलिए मिनट्री यह मोर्चा रही है और इस पर स्टडी हो रही है कि इस किस्म के छोटे टाउन्स को जो

within computable distance of bigger city

हों और जिन में ग्रोथ का पोटेंशियल मौजूद है वह हडको को कहा गया है कि ऐम् टाउन को आइडेंटिफाई करे और उसमें पूरा इन्फ्रास्ट्रक्चर प्रोवाइड किया जाये जो दूसरे लोगों को बड़े शहरों में लाने के लिए बाइम बनता है। यह स्टडी बहुत जोर से चल रही है और मैं उम्मीद करता हूँ कि इस पर जल्दी अमल होगा।

SHRI B RACHAIAH: May I know how many flats have been allotted to the Scheduled Castes and the Scheduled Tribes applicants out of the total number of houses constructed?

SHRI SIKANDAR BAKHT: I will require a notice for this.

SHRI BALWANT SINGH (Ramoo-walia): The Indian immigrants want to construct houses in this country, preferably in Delhi. Will the Minister be pleased to state—has he any plan to encourage Indian immigrants to construct houses in Delhi?

SHRI SIKANDAR BAKHT: There was a scheme like this. But it is being studied again. It might be revised.

DDA Flats for MPs

*194. SHRI SHIV SAMPATI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of flats offered to Members of Parliament in the draw held for the purpose during 1977-78 by DDA;

(b) the total number of Members of Parliament who had applied for the flats;

(c) when the applications for the draw were first invited from Members of Parliament;

(d) the number of times the last date of receipt of such applications was extended and the particular reasons for which the last date was extended each time; and

(e) the efforts made to allot flats to those Members of Parliament whose name could not come in the draw for allotment of a flat?

निर्माण और आवास तथा पूर्ति और पुनर्वास विभाग में राज्य मंत्री (श्री राम किशोर) :

(क) 9.

(ख) 55.

(ग) 28 अप्रैल 1977 से 31 मई, 1977 तक आवेदन मागे गए थे।

(घ) आवेदन पत्र प्राप्त करने की अन्तिम तारीख 6 बार बढ़ाई गई थी। इसके निम्नलिखित कारण थे—

(i) संसद, महानगर परिषद् तथा दिल्ली नगर निगम के नव निर्वाचित सदस्यों में विस्तृत प्रचार करने के लिये,

(ii) संसद सदस्य तथा अन्य लोग राज्य विधान सभाओं के चुनावों में व्यस्त थे।

(ङ) भविष्य में जनता में आवांठन के लिए दिये जाने वाले प्लैटों में से उनके कोटे के अनुसार उन्हें आवांठन किये जायेंगे।

श्री शिव सम्पत्ति राम : क्या मंत्री महोदय यह बतायेंगे कि प्रश्न के उत्तर के भाग (क) में कहा गया है, 9, तो उन 9 संसद्-पदस्थों के नाम क्या हैं ?

प्रश्न के उत्तर (ख) में कहा गया है 55, तो इसमें संसद्-पदस्थों और अन्य लोगों का पृथक्-पृथक् ब्योरा क्या है ?

प्रश्न के उत्तर (ग) और (घ). में कहा गया है कि 28 अप्रैल, 1977 से 31 मई, 1977 तक आवेदन मांगे गये, मैं जानना चाहता हूँ कि 12 दिन में 6 बार समय बढ़ाना कहां तक सही है और इसका क्या प्रयोजन हुआ ?

डेट बढ़ाने के बाद किनकी एप्लीकेशन आईं, और किन-किन लोगों की एप्लीकेशन आई ?

श्री राम किशोर : मेरे पास नामों की सूची नहीं है ।

MR. SPEAKER: He does not have the names. He wants notice.

श्री शिव सम्पत्ति राम : मेरे पहले प्रश्न की ही सूचना मंत्री महोदय के पास नहीं है, मैंने 9 सदस्यों के नाम जानने चाहे हैं ?

MR. SPEAKER: The question is, what are the names of Members to whom flats were allotted.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): We don't have the names here.

श्री शिव सम्पत्ति राम : अध्यक्ष महोदय, मैंने 4 सवाल किये हैं और मंत्री महोदय एक का उत्तर भी नहीं दे रहे हैं, कह रहे हैं कि हमारे पास नाम नहीं हैं । 12 दिन में 6 बार टाइम बढ़ाने का क्या प्रयोजन हुआ और कितनी एप्लीकेशन आईं ?

SHRI SIKANDAR BAKHT: I will try to give the names, Sir.

श्री बल्लु कुमार शास्त्री : आपने पहले हाउस को मिसलीड करते हुए कहा कि मेरे पास नाम नहीं हैं । ऐसा क्यों कहा गया ? अब आप नाम सुना रहे हैं । अगर आपके पास नाम थे तो आपको सुनाना चाहिए था, आपने मिसलीड करने की कोशिश क्यों की ?

SHRI SIKANDAR BAKHT: It is a fact that I did not have the names. But I got it just now.

श्री लखन लाल कपूर : मंत्री महोदय, अभी आपके पास नाम कहा से आ गये हैं ?

THE PRIME MINISTER (SHRI MORARJI DESAI): Sir, it does not befit them to use such expressions.

SHRI SIKANDAR BAKHT: The names are: Shri Sarat Kumar Kar, Shri Khyomo Lotha, Shri Mahamaya Prasad Sinha, Shri Arif Beg, Shri D. P. Vashist, Member, Metropolitan Council, Shri Pranab Mukherjee, M.P., Mrs. Vidyavati Chaturvedi, Shri Lal Buala, Shri Mahi Lal. Among them the successful one are: Shri Sarat Kumar Kar, Shri Arif Beg, Shri D. P. Vashist, Shri Pranab Mukherjee, Shri Mahi Lal. These were successful. In the waiting lists were: Shri Khyomo Lotha, Shri Mahamaya Prasad Sinha, Mrs. Vidyavati Chaturvedi, Shri Lal Buala. Out of the successful, we have Shri R. K. Sharma, Shri Sawai Singh Sisodia. In the waiting list, the names are: Shri Balbir Singh, Shri Suraj Bhan, Shri Boddipalli Rajagopala Rao.

These are the names which I have got.

श्री शिव सम्पत्ति राम : मैं यह जानना चाहता हूँ कि जब आगे ऐसे प्लॉट एलाट किये जायेंगे, तो उन के एलाटमेंट के लिए क्या प्रावधान किया गया है, उन

फ्लटों का क्षेत्रफल कितना होगा और किन लोगों को प्राथमिकता दी जायेगी ?

श्री सिकन्दर बाख्त : उसका सोचा तरीका यह है कि जिन एम० पी० के नाम लाटरी में नहीं आते हैं, वे कैरी ओवर किये जाते हैं और नैक्स्ट स्कीम में फिर से लाटरी निकाली जाती है

SHRI K. MAYATHEVAR: May I know from the hon. Minister whether the allotment of flats to M.P.s is done purely on the basis of merits, seniority, priority or recommendation? Also may I know from him if the Government is considering giving of any concessions to Members of Parliament regarding the allotment on the loan basis—longterm loan basis—that is within a period of five years?

SHRI SIKANDAR BAKHT: These allotment sare made on a hire purchase basis where a certain amount is required to be paid initially and then the rest of the instalments are to be paid monthly.

SHRI SAMAR GUHA: Sir, I want to draw the attention of the Prime Minister to this because it appears to me that this practice of giving flats to M.P.s is absolutely unjust and unfair and it should not have been done. Only those M.P.s who have no residential quarters in any part of the country, only they should be entitled to get a flat in Delhi. And to those M.P.s who have residences, this kind of unjust favouritism should not be shown.

Therefore, I want to know from the hon. Minister whether the whole policy should be required to see that only those M.P.s who have no residential quarters in their own areas will get the preference of having flats in Delhi and nobody else.

SHRI SIKANDAR BAKHT: This is a suggestion which has been noted.

SHRI SAMAR GUHA: My suggestion is this. I want to know from the hon. Minister on what basis the

M.P.s are to be given this special preference. Some of the names which he read out—I know that—have their own flats—more than one flat in their residential areas. Why should they be given flats when they have more than one quarter?

SHRI SIKANDAR BAKHT: This is the practice which has been there. It is being followed. If there is any scheme, from out of that scheme, 3 per cent of the houses are reserved for M.P.s or Members of the Metropolitan Council and Members of the Municipal Corporation. It is only 3 per cent. This is also a suggestion which has come from the hon. Member. I am replying on the basis of the scheme which has been existing for long.

SHRI A. BALA PAJANOR: May I know from the hon. Minister if he has agreed to take up the suggestion made by Prof Guha he would accept my suggestion as well? Is he prepared to take my suggestion of giving the allotment of houses to Members of Parliament region-wise. Suppose if there are 50 houses, five houses are given to Members of each region, it will create a cosmopolitan atmosphere in the capital city of Delhi. I think it is better if the hon. Minister takes the suggestion of allotting five houses out of fifty to Members of each region, that will create a cosmopolitan atmosphere in the capital of Delhi.

SHRI SIKANDAR BAKHT: This is the second suggestion that has come. I may pool all those suggestions so that my ministry may be able to consider all these.